

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 7638/2023

ALOK KUMAR & ORS.

Appellant(s)

VERSUS

POORAN CHANDRA PANDEY & ORS.

Respondent(s)

Only I.A. No. 183567/2024 in Civil Appeal Nos. 7639-7650 of 2023 is to be listed.

WITH

C.A. No. 7639-7650/2023 (III-A)

IA No. 183567/2024 - DISCHARGE OF ADVOCATE ON RECORD

Date : 28-04-2025 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PRASANNA B. VARALE
[IN CHAMBERS]

For Appellant(s)

Mr. Satish Pandey, AOR
Mr. Abdul Qadir, Adv.
Mr. Shawariya Muzaffar, Adv.
Mr. Akbar Ali, Adv.
Mr. Meghraj Singh, Adv.
Ms. Sadiya Shakeel, Adv.
Ms. Jay Jaimini Pandey, Adv.
Mr. Anirudh Bankura, Adv.
Mr. Braj Kishore Mishra, Adv.
Mr. Faheem Ahmed, Adv.

For Respondent(s)

Mr. Anurag Kishore, AOR
Mr. Sudhansu Palo, AOR
Mr. Vinod Sharma, AOR
Ms. Pallavi Pratap, AOR

Mr. Pawan Reley, AOR
Mr. Gaurav Kumar, Adv.
Mr. Akshay Lodhi, Adv.
Ms. Simran Singh, Adv.

Ms. Pallavi Pratap, AOR

UPON hearing the counsel the Court made the following
O R D E R

C.A. No. 7639-7650/2023

Learned counsel prays for withdrawal of the application for discharge of the Advocate.

Accordingly, the application is disposed of as withdrawn.

(GEETA JOSHI)
SENIOR PERSONAL ASSISTANT

(MAMTA RANI)
COURT MASTER (NSH)